

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 2906 /R.(J.)/2023

Bilaspur, Dated- 11 /03/2023

In exercise of the powers conferred under Section 5(1) of the **Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act, 2015** (Act No. 4 of 2016), Hon'ble the Acting Chief Justice is pleased to constitute Commercial Appellate Division Bench comprising of **Hon'ble the Acting Chief Justice** and **Hon'ble Mr. Justice Naresh Kumar Chandravanshi** in High Court of Chhattisgarh to deal with appeal(s) from the order(s)/ judgment (s) passed by the Commercial Court.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE


(K. VINOD KUJUR)
Registrar (Judicial)

Copy forwarded for kind information to:

1.	The Private Secretary. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

12.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
15.	The Registrar (Vigilance // & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
16.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
17.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
18.	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), I/c Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
19.	The Advocate General, Government of Chhattisgarh, Bilaspur.
20.	The Secretary, High Court Legal Services Committee, Bilaspur.
21.	The Secretary, High Court Bar Association, Bilaspur.
22.	The Deputy Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
23.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
24.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


 11/03/23.
 (K. VINOD KUJUR)
 Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 2907/R.(J.)/2021

Bilaspur, Dated- 11/03/2023

It is hereby notified that **Hon'ble the Acting Chief Justice**, High Court of Chhattisgarh, Bilaspur has been nominated to deal with the request under sub-Section (4) or sub-Section (5) or sub-Section (6) of Section 11 of Arbitration and Conciliation Act, 1996.


BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE


(K. VINOD KUJUR)
Registrar (Judicial)

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11/03/23.